GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:231 ANSWERED ON:09.12.2011 PENTAVALENT VACCINE Sugumar Shri K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present status of the proposal for introduction of pentavalent vaccine in the Universal Immunisation Programme(UIP);
- (b) whether some States have urged the Union Government to include prentavalent vaccine under the said programme; and
- (c) if so, the details thereof and the action taken/proposed by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 231 FOR 9.12.2011

- (a) Pentavalent vaccine has been introduced initially in Tamil Nadu and Kerala under the Universal Immunization Programme. The State of Tamil Nadu and Kerala have received Pentavalent vaccine in November, 2011. for launching the programme.
- (b) & (c) Yes, certain states including Goa, Gujarat, Haryana, Jammu & Kashmir, Karnataka and Puducherry have requested the Ministry to introduce Pentavalent vaccine under the Universal Immunization Programme in their State/UT. Decision on their request is dependent on expert advice and availability of resources.